

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 3799/2024

RAMESH CHAND

Appellant(s)

VERSUS

SANT RAM

Respondent(s)

(IA No. 45823/2020 - EXEMPTION FROM FILING O.T. and IA No. 45822/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 03-07-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE K. VINOD CHANDRAN
(PARTIAL COURT WORKING DAYS BENCH)

For Appellant(s) :

Mr. K. K. L. Gautam, Adv.
Ms. Vaishali Nariyala, Adv.
Mr. Sanjeev Malhotra, AOR (Not present)

For Respondent(s) : Mr. Pushkar Anand, Adv. (Not present)

UPON hearing the counsel the Court made the following
O R D E R

- 1) Heard learned counsel appearing for the appellant.
- 2) None appears for the respondent.
- 3) List after four weeks.

(NIDHI AHUJA)
AR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR